


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.258/9/HDB/2017
NAME OF THE COMPANY	SEW Infrastructure Ltd
NAME OF THE PETITIONER(S)	Dhanalakshmi Iron Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	SEW Infrastructure Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanghi		9848050544	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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KHAMAR KANTAMNENI	ADV.	8886886895	

ORDER

Heard Shri Sharad Sanghi, learned counsel for Petitioner and Shri Avinash Desai along with Khamar Kantamneni, learned counsels for Respondent.

Both learned counsels submit that the issue in question is already resolved and they will file a Memo by next week and requested to post the case on 14.01.2017. Case is posted to 14.12.2017 for orders.


MEMBER (Technical)


MEMBER (Judicial)